

this connection, the Corporation deputed a team of technical officers to Helsinki (Finland) for preliminary discussions with M/s. Outokumpu, a Finish firm, who have developed the technique of flash type smelting. Detailed offer regarding terms of consultancy and the cost of flash smelter and other connected equipment is awaited. It is also proposed to increase the scope of the project by adding a pyrite-pyrrhotite roaster, a sulphuric acid plant. Action has accordingly been initiated for preparation of a revised project report for the enlarged scheme.

(b) and (c). The revised capital outlay and the revised time-schedule for the project are being worked out.

**Industrial Rehabilitation Corporation,
Calcutta**

379. { Shri Bade:
Shri Yashpal Singh:

Will the Minister of Industry and Supply be pleased to state:

(a) whether the Central Government have got shares in the Industrial Rehabilitation Corporation Calcutta; and

(b) whether it is a fact that the Dandakaranya Administration has given monopoly to this Corporation for the transport of all the materials and goods?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) The entire capital of the Rehabilitation Industries Corporation Ltd., of India has been subscribed by the Government of India.

(b) No, Sir.

Cement Factory in Kangra

380. Shri Hem Raj: Will the Minister of Industry and Supply be pleased to refer to the reply given to Unstarred Question No. 224 on the 14th February, 1964 and state:

(a) when the industrial license was given to the private party for the setting up of a cement factory at Samloti in Kangra district and the name of the party;

(b) for how long the licence lasts and within what time limit the party is supposed to set up the factory; and

(c) the reasons for delay in setting up of the factory?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) to (c). On 16th August, 1963, an Industrial Licence was granted to M/s. Surrendra (Overseas) Private Ltd. for setting up a cement factory at Samloti in Kangra District. The party having failed to take effective steps for the implementation of the scheme, surrendered the license which was then revoked on the 14th August, 1964.

Techno-Economic Survey of Tea Growing Areas

381. Shri Hem Raj: Will the Minister of Commerce be pleased to state:

(a) whether the programme for the techno-economic survey of tea growing areas for 1964-65 has been finalised; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) The data in respect of the surveys already conducted by the Tea Board are still under compilation. No fresh Techno-Economic Survey during the current year is contemplated by the Board.

(b) Does not arise.

Delhi Railway Station

382. Shri Ram Harakh Yadav: Will the Minister of Railways be pleased to state:

(a) whether Government propose to bring about large scale extensions to the present Delhi Railway Station;